

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

C.P NO. (IB)-17(PB)/2017
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: Fichtner Consulting Engineers (India) Pvt. Ltd.
Vs
M/s. Punj Lloyd Ltd.

SECTION OF THE COMPANIES ACT: U/s 8&9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	GOUTHAM SHIVSHANKAR ,	ADVOCATE	Counsel for Petitioner	Goutham S
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ORDER

Learned counsel for the petitioner states that after filing of petition reply to demand notice has been received and the same is required to be placed on record. Let the needful be done on or before 15.03.2017.

List on 16.03.2017.

sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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(S.K. MOHAPATRA)
MEMBER (T)